

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 141 of 2020

IN THE MATTER OF:

Shibankur Roychowdhury & Anr.Appellants

Vs.

Pralayankur Roychowdhury & Ors.Respondents

Present:

For Appellants: Mr. Dinesh Agnani, Sr. Advocate with Ms. Leena Tuteja, Advocate.

For Respondents: Mr. Abhrajit Mitra, Sr. Advocate with Mr. Debanjan Mandal, Mr. Shaunak Mitra, Mr. Iram Hassan, Mr. Nitin Kumar Chahar, Mr. Mukul Katyal and Mr. Vikrant Pachnanada, Advocates for R-1 & 2.

Mr. Joy Saha, Sr. Advocate with Mr. Rajarshi Dutta, Mr. VVV Sastry, Ms. Wamika Trehan and Mr. Tridib Bose, Advocates for R-3 & 4.

Mr. Sanjay Gupta, Mr. Rahul Joshi and Mr. Rohit Keshari,(CS) for R-3 & 4.

Mr. P Nagesh, Sr. Advocate with Mr. Ashutosh Gupta, Mr. Ratnankur Roy, Mr. Akshay Sharma and Mr. Gaurav Rana, Advocates for R-5 & 8.

Mr. Krishnendu Datta, Sr. Advocate with Mr. Sholab Arora, Mr. Kunal Mimani and Mr. Kunal Vajani, Advocates for R-6.

With

Company Appeal (AT) No. 132 of 2020

IN THE MATTER OF:

Biplabankur Roychowdhury & Anr.Appellants

Vs.

Pralayankur Roychowdhury & Ors.Respondents

Present:

For Appellants: Mr. Joy Saha, Sr. Advocate with Mr. Rajarshi Dutta, Mr. VVV Sastry, Ms. Wamika Trehan and Mr. Tridib Bose, Advocates.

Mr. Biplabankur Roy Chowdhury, in person.

Mr. Sanjay Gupta, Mr. Rahul Joshi and Mr. Rohit Keshari,(CS).

For Respondents: Mr. Abhrajit Mitra, Sr. Advocate with Mr. Debanjan Mandal, Mr. Shaunak Mitra, Mr. Iram Hassan, Mr. Nitin Kumar Chahar, Mr. Mukul Katyal and Mr. Vikrant Pachnanada, Advocates for R-1 & 2.

Mr. P Nagesh, Sr. Advocate with Mr. Ashutosh Gupta, Mr. Ratnankur Roy and Mr. Gaurav Rana, Advocates for R-4 & 7.

Mr. Dinesh Agnani, Sr. Advocate with Ms. Leena Tuteja, Advocate for R-5 & 8.

Mr. Krishnendu Datta, Sr. Advocate with Mr. Sholab Arora, Mr. Kunal Mimani and Mr. Kunal Vajani, Advocates for R-6.

With
Company Appeal (AT) No. 123 of 2020

IN THE MATTER OF:

Ratnankur Roychowdhury & Anr.

....Appellants

Vs.

Pralayankur Roychowdhury & Ors.

....Respondents

Present:

For Appellants: Mr. P Nagesh, Sr. Advocate with Mr. Ashutosh Gupta, Mr. Ratnankur Roy, Mr. Akshay Sharma and Mr. Gaurav Rana, Advocates.

For Respondents: Mr. Abhrajit Mitra, Sr. Advocate with Mr. Debanjan Mandal, Mr. Shaunak Mitra, Mr. Iram Hassan, Mr. Nitin Kumar Chahar, Mr. Mukul Katyal and Mr. Vikrant Pachnanada, Advocates for R-1 & 2.

Mr. Joy Saha, Sr. Advocate with Mr. Rajarshi Dutta, Mr. VVV Sastry, Ms. Wamika Trehan and Mr. Tridib Bose, Advocates for R-3 & 4.

Mr. Sanjay Gupta, Mr. Rahul Joshi and Mr. Rohit Keshari,(CS) for R- 3 & 4.

Mr. Dinesh Agnani, Sr. Advocate with Ms. Leena Tuteja, Advocate for R-5 & 8.

Mr. Krishnendu Datta, Sr. Advocate with Mr. Sholab Arora, Mr. Kunal Mimani and Mr. Kunal Vajani, Advocates for R-6.

ORDER
(Virtual Mode)

25.03.2021: Arguments of Counsel for both sides in these Appeals are heard and completed.

'Reserved for Judgment'

[Justice A.I.S. Cheema]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sr/md

Company Appeal (AT) Nos. 141,132,123 of 2020